

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

53. C.P.(CAA)/122(MB)2022 C.A.(CAA)/137(MB)2021

CORAM:

MS. MADHU SINHA,  
MEMBER (T)

SH. KULDIP KUMAR KAREER,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON **12.05.2023**.

NAME OF THE PARTIES: NIHARIKA MERCANTILEPRIVATE LIMITED

SECTION: 230-232 OF THE COMPANIES ACT, 2013

**ORDER**

Due to paucity of time, the matter could not be heard. List the matter on 14.06.2023.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
KULDIP KUMAR KAREER  
Member(Judicial)